

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :18/02/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION1802-AT11A.M.-11.05 A.M**

**46-PRONOUNCEMENT-CODE-DELIVERY JUDGMENT-11.05AM**

1	SEBI Appeal	183/2020	Mani Oommen Vs. Securities And Exchange Board of India	
Sub Matter(Disposed) :		Misc. Application/0000260/2020		
2	SEBI Appeal	83/2021	HDFC Bank Ltd. Vs. SEBI	Wadia Gandhi and co.
3	Misc. Application	10/2020	Acko General Insurance Ltd.-EXEMPTION APPLICATION Vs. IRDA	Tuli and Co.  K. Ashar and Co
(Main Matter Number :IRDA Appeal/0000012/2020)				
	Misc. Application	11/2020	Acko General Insurance Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co.  K. Ashar and Co
(Main Matter Number :IRDA Appeal/0000012/2020)				
	IRDA Appeal	12/2020	Acko General Insurance Ltd.-EXEMPTION APPEAL Vs. IRDA	Tuli and Co.  K. Ashar and Co
Sub Matter :		Misc. Application/0000010/2020		
Sub Matter :		Misc. Application/0000011/2020		

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**677-ADM-COURT CODE-COMPLAINTRTS -AT11.07AM**

4	SEBI Appeal	25/2022	GEOJIT FINANCIAL SERVICES LIMITED Vs. SEBI AND ORS.	DEVEN DWARKADAS AND PARTNERS ADVOCATES AND SOLICIT
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Sub Matter : Misc. Application/0000125/2022

	Misc. Application	125/2022	Geojit Financial Services Ltd-AMENDMENT APPLICATI Vs. SEBI	DEVEN DWARKADAS AND PARTNER  K. Ashar and Co.
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(Main Matter Number :SEBI Appeal/0000025/2022)

**707-ADM-COURT COD-HIRANGDR-AT 11.10AM**

5	SEBI Appeal	74/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh AND Co.
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Sub Matter : Misc. Application/0000082/2022

Sub Matter : Misc. Application/0000083/2022

Sub Matter : Misc. Application/0000119/2022

Sub Matter : Misc. Application/0000120/2022

	Misc. Application	82/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	GANESH AND CO.
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(Main Matter Number :SEBI Appeal/0000074/2022)

	Misc. Application	83/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-STAY APPL Vs. SEBI	GANESH AND CO.
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(Main Matter Number :SEBI Appeal/0000074/2022)

	Misc. Application	119/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	GANESH AND CO.
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(Main Matter Number :SEBI Appeal/0000074/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	120/2022	EUROPEAN INVESTMENT AG-DELAY Vs. SEBI	AMERICAN BANK GANESH AND CO.
(Main Matter Number :SEBI Appeal/0000074/2022)				
<b><u>708-ADM-COURT CODE-VIKASHGDR-AT 11.11 A.M.</u></b>				
6	SEBI Appeal	75/2022	EUROPEAN INVESTMENT BANK AG Vs. SEBI	AMERICAN BANK Ganesh And Co.
Sub Matter :		Misc. Application/0000084/2022		
Sub Matter :		Misc. Application/0000085/2022		
Sub Matter :		Misc. Application/0000121/2022		
Sub Matter :		Misc. Application/0000122/2022		
	Misc. Application	84/2022	EUROPEAN INVESTMENT AG-URGENT HEARIN Vs. SEBI	AMERICAN BANK Ganesh and Co.
(Main Matter Number :SEBI Appeal/0000075/2022)				
	Misc. Application	85/2022	EUROPEAN INVESTMENT AG-STAY APPLICAT Vs. SEBI	AMERICAN BANK
(Main Matter Number :SEBI Appeal/0000075/2022)				
	Misc. Application	121/2022	EUROPEAN INVESTMENT AG-EXEMPTION APP Vs. SEBI	AMERICAN BANK Ganesh and Co.
(Main Matter Number :SEBI Appeal/0000075/2022)				
	Misc. Application	122/2022	ECONOMY PRIVATE ANR.-DELAY Vs. SEBI	SUPPLIERS LIMITED AND
(Main Matter Number :SEBI Appeal/0000075/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>709-ADM-COURT CODE-RASOYAGDR- AT 11.12 A.M.</u></b>				
7	SEBI Appeal	76/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	GANESH AND CO.
Sub Matter :		Misc. Application/0000115/2022		
Sub Matter :		Misc. Application/0000116/2022		
Sub Matter :		Misc. Application/0000117/2022		
	Misc. Application	115/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-URGENT HEARIN Vs. SEBI	GANESH AND CO.
(Main Matter Number :SEBI Appeal/0000076/2022)				
	Misc. Application	116/2022	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR.-STAY AP Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000076/2022)				
	Misc. Application	117/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-DELAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000076/2022)				
<b><u>629-MA HEARING-CODE-MARECTIFICATION-AT 11.13 A.M.</u></b>				
8	Misc. Application	118/2022	PRIYANSHI MITTAL BENEFICIARY TRUST - RECTIFICATION Vs. SEBI	Uma Chatterjee Advocate
(Main Matter Number :SEBI Appeal/0000767/2021)				
<b><u>343-RA-HEARING-COURTCODE-RARECALL AT 11.15 A.M.</u></b>				
9	Review Application	1/2022	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000331/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	113/2022	Adamina Traders Pvt. Ltd. - DELAY APPLICATION Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000331/2020)

**168-DISPOSAL- COURT CODE- DOCUMENTS FORGED- AT 11.17 A.M.**

10	SEBI Appeal	169/2020	Babulal M.Dugar and Others Vs. SEBI	JOBY MATHEW AND ASSOCIATES Mansukhlal Hiralal and Co.
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**288-ADM DISPOSAL-COURT CODE-PRICERISEW TM-11.22 A.M.**

11	SEBI Appeal	5/2020	Maheshwari Financial Services Limited Vs. SEBI	Alliance Law K. ASHAR AND CO.
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	Misc. Application	31/2020	Maheshwari Financial Services Pvt. Ltd. Vs. SEBI	ALLIANCE LAW K. ASHAR AND CO.
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(Main Matter Number :SEBI Appeal/0000094/2020)

	SEBI Appeal	94/2020	MAHESHWARI FINANCIAL SERVICES PVT. LTD. Vs. SEBI	Alliance Law K. ASHAR AND CO.
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Sub Matter : Misc. Application/0000031/2020

**101-ADMDISPOSAL-COURT CODE-POLICYHOLDERS-11.25 AM**

12	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar A
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Sub Matter : IRDA-MISCAPPLICATION/0000012/2020  
 Sub Matter : IRDA-MISCAPPLICATION/0000017/2020

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA-MISCAPPLICATION	12/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLICATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
<b><u>395-ADM DISPOSAL-COURT CODE-AOMAN-11.27AM</u></b>				
13	SEBI Appeal	95/2020	Man Industries India Ltd. Vs. SEBI	Mr. Harsh Kesharia, Advocate MDP and Partners
<b><u>327-ADMDISPOSAL-COURTCODE-BULKDEALS-AT11.30AM</u></b>				
14	SEBI Appeal	525/2020	BDS Share Brokers Pvt. Ltd. Vs. SEBI	Mr. Nithish Bangera, PCS  i/b Vidhii Partners
<b><u>283-ADMDISPOSAL-COURTCODE-INSIDERSEL-AT11.32AM.</u></b>				
15	Misc. Application	581/2021	SURESH SHETTY AND OTHERS-STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000313/2021)				
	SEBI Appeal	313/2021	SURESH SHETTY and ORS. Vs. SEBI	Mr. Robin Shah Senior Associate
Sub Matter : Misc. Application/0000581/2021				
<b><u>339-ADMDISPOSAL-INVESTMENTADVISORS-AT-11.35 AM</u></b>				
16	SEBI Appeal	315/2021	RISHABH JAIN Vs. SEBI	Joby Mathew and Associates Vidhii Partners

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	SEBI Appeal	1/2022	Mr. G. Kadar Hussain Vs. SEBI	RIDDHI A. PANDIT, ADVOCATE
Sub Matter(Disposed) : Misc. Application/0001423/2021				

**557-DISPOSAL-COURTCODE-CLIENTSRESTRAINED-11.37AM**

17	SEBI Appeal	639/2021	SIC STOCKS AND SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0001177/2021				
Sub Matter : Misc. Application/0001178/2021				
	Misc. Application	1178/2021	SIC STOCKS AND SERVICES PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000639/2021)				

**600-DISPOSAL-CODE-CAMCOFITANDPROPER-AT11.40AM.**

18	SEBI Appeal	672/2021	JOINDRE COMMODITIES LTD Vs. SEBI	Advocate Ramashish S Maurya
Sub Matter(Disposed) : Misc. Application/0001230/2021				
Sub Matter : Misc. Application/0000004/2022				
Sub Matter : Misc. Application/0000046/2022				
	SEBI Appeal	708/2021	Pragya Commodity Brokers Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000050/2022				
	Misc. Application	88/2022	National Spot Exchange of India Ltd.-INTERVENTION APPL Vs. INVESTMART COMMODITIES_SEBI	VAISH ASSOCIATE ADVOCATE
(Main Matter Number :SEBI Appeal/0000751/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	89/2022	NATIONAL SPOT EXCHANGE LTD. INTERVENTION APPLICATION Vs. CAMCO COMMODITIES_SEBI	VAISH ASSOCIATE ADVOCATE
(Main Matter Number :SEBI Appeal/0000756/2021)				
	SEBI Appeal	751/2021 ( /0000 )	INVESTSMART COMMODITIES LTD Vs. SEBI	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0001323/2021		
	Sub Matter :	Misc. Application/0000088/2022		
	SEBI Appeal	756/2021	CAMCO COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000089/2022		
	Misc. Application	1414/2021	PATERSON COMODITIES PRIVATE LIMITED INTERIM APPL Vs. SEBI	CA Kushal Shah Prakash Shah and Associates Advoc
(Main Matter Number :SEBI Appeal/0000004/2022)				
	SEBI Appeal	18/2022	ASHIKA COMMODITIES AND DERIVATES PVT. LTD. Vs. SEBI	CA Kushal Shah Prakash Shah and Associates Advoc
	Sub Matter(Disposed) :	Misc. Application/0000030/2022		
	Sub Matter(Disposed) :	Misc. Application/0000031/2022		
	Misc. Application	4/2022	SEBI-DELAY IN FILING REPLY Vs. JOINDRE COMMODITIES LIMITED	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000672/2021)				
	Misc. Application	46/2022	NATIONAL SPOT EXCHANGE LIMITED Intervener Application Vs. SEBI	VAISH ASSOCIATE
(Main Matter Number :SEBI Appeal/0000672/2021)				



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	50/2022	SEBI-APPLICATION FOR DELAY IN FILING REPLY Vs. Pragya Commodity Brokers Pvt. Ltd.	
(Main Matter Number :SEBI Appeal/0000708/2021)				
	SEBI Appeal	4/2022	PATERSON COMODITIES PRIVATE LIMITED Vs. SEBI	CA Kushal Shah Prakash Shah and Associates Advoc
Sub Matter :		Misc. Application/0001414/2021		
	SEBI Appeal	8/2022	AASMA SECURITIES PVT. LTD. Vs. SEBI	CA Kushal Shah Prakash Shah and Associates Adv
Sub Matter(Disposed) :		Misc. Application/0000021/2022		
Sub Matter(Disposed) :		Misc. Application/0000022/2022		

**233-ADMDISPOSAL-COURTCODE-GDRPENALTY-11.42A.M**

19	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) :		Misc. Application/0000499/2021		